

**Central Administrative Tribunal
Principal Bench
New Delhi**

**OA No.2210/2018
MA No.2461/2018**

New Delhi, this the 30th day of May, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Nandan Singh, EB
Aged about 42 years
S/o Shri Prem Singh
R/o C-220/5, Paravatiya Anachal
Sant Nagar, Burari, Delhi – 110 084.
2. Narain Dutt, EB
Aged about 49 years,2
S/o Late Shri Chotu Ram
R/o 177 Kateora Gaon, Delhi.
3. Sagir Ullaha Khan, EB
Aged about 47 years
S/o Late Shri ShafiUllaha Khan
R/o WZ-156, Ravi Nagar, New Delhi – 110 018.
4. Satyender Kumar, EB
Aged about 55 years
S/o Late Shri Ram Prashad Singh
R/o H.No.431, Gali No.9A
Lakpat Colony, Part-I
Meetha Pur Ext., Badarpur, N.Delhi-110 044.
5. Ramendra, EB
Aged about 52 years
S/o Late Shri Ghan Shyam
R/o H-35, MCD Flat, Near Dhakka Chowk
Block-H, Kingsway Camp, Delhi – 110 009.
6. Jitendra Sharma, EB
Aged about 45 years
S/o Shri C.R.Sharma
R/o H.No.I/5581, Balbir Nagar Extn.
Shahdara, Delhi – 110 032.
7. Shripal, EB
Aged about 58 years
S/o Late Shri Jagan Lal
R/o A-38 Gali No.1, Nehru Vihar
Delhi – 94.

8. Bali, EB
Aged about 53 years
S/o Late Shri Ishwari Prasad
R/o H.No.412 Pocket-Q DDA Flat
Dilshad Garden, Delhi-95.
9. Dharampal, EB
Aged about 57 years
S/o Late Shri Rumai Singh 5
R/o E-114, Gali No.4, East Vinod Nagar
Bhati Chowk, Delhi-91.
10. Pritam Singh
S/o Shri Hukum Singh
R/o K-2/6 Street No.6
Gangotri Vihar
Delhi – 11053.
11. Sharad Kumar Gupta
S/o Late R.C.Gupta
R/o C-26, 2nd Floor, Panchseel Vihar
Malviya Nagar, New Delhi – 110 017.
12. Mohd. Hashim
S/o Mohd Jakki
Aged around 44 years
R/o 2761, Mohalla Nihariyan
Ajmeri Gate, Delhi – 110 006.
13. Chandan Singh
S/o Pan Singh Rawat
R/o E-460, MCD Colony
Azadpur Delhi – 110 033.
14. Bhario Ram Saini
S/o Rameshwar Lal Saini
R/o L-97, Gali No.7, Shastri Nagar
Delhi – 110 052.
15. Kalu Ram Yadav, S/o Gheroo Ram
R/o 33/369, Trilok Puri
Delhi – 110 091.
16. Jitender Sharma
S/o C.R.Sharma
R/o H. No.1/5581
Balbir Nagar, Shahdara
Delhi – 110 032.
17. Shiv Kumar
S/o Late Shri Rajesh Kumar
R/o H.No.568, Chotta Bazar Shahdara
Delhi – 110 032.

18. Naresh Kumar
 S/o Vinkram Singh
 R/o B-991, DDA Flats
 East Road, Shahdra – 110 098.

19. Duli Chand
 S/o Mool Chand
 R/o RC, 374, Shiv Park
 Khoda Colony, Gzb. UP.

20. Pitwas Shahu
 S/o Yudhistar Shahu
 R/o H.No.86, Block, A Gali No.3
 Kamal Vihar, Kamal Pur
 Delhi – 110 084.

21. Prakash Chand
 S/o Shri Mam Chand
 R/o Village Behta Hazipur
 P.O.: Uni, Distt:Ghaziabad.

22. Bahadur Singh Bist
 S/o Nathu Singh Bist
 R/o E-151, MCD Colony, Azadpur
 Delhi – 110 033.

23. Shafaqat Ali
 S/o Sujat Ali
 R/o Mohlla Nihariyan, Ajmeri Gate
 Delhi – 110 006.

24. Surinder Singh
 S/o Gulab Singh
 R/o E-292, MCD Colony
 Azadpur, Delhi-110 033.

25. Khaniyalal
 S/o Sant Ram
 R/o E-144, MCD Colony
 Azadpur, Delhi – 110 033.

26. Khem Singh
 S/o Shri Ram Singh
 R/o C-51, Gali No.4
 Bhagat Singh Colony
 New Usmanpur, Delhi-110 053.

27. Vinod Singh Rawat
 S/o M.S.Rawat
 R/o E-333A, MCD Colony
 Azadpur, Delhi-110 033. ... Applicants

(through Sh. Yogesh Kumar Mahur)

Versus

1. The Commissioner
North Delhi Municipal Corporation
SPM Marg, Civic Centre, New Delhi.
2. The Commissioner
South Delhi Municipal Corporation
SPM Marg, Civic Centre, New Delhi.
3. The Commissioner
East Delhi Municipal Corporation
Patparganj Industrial Area
Delhi.
4. The Director (P)
North Delhi Municipal Corporation
SPM Marg, Civic Centre, New Delhi. ... Respondents

ORDER(ORAL)**Hon'ble Mrs. Jasmine Ahmed, Member (J)**

This OA has been filed by the applicants seeking the following reliefs:-

- "(i). Declare the action of respondents in not giving promotions to the Electric Beldars/Beldars to next post of Electric motor driver or any other Post applicable, as illegal and unjustified.
- (ii) Further Direct the respondents to promote the Electric Beldars/Beldars to next post of Electric motor driver or any other Post applicable as given to those similarly situated persons as the applicants.
- (iii) Direct the respondents to consider the applicants for promotion in the respective cadre as per existing hierarchy from due date and with all consequential benefits including arrears of pay.
- (iv) to direct the respondents to hold cadre review and ensure atleast three promotions to the applicants in their respective cadre as available in the engg & Ministerial Cadre.
OR Alternatively
- (v) Direct the Respondents to make avenues of promotion available for the cadre of Electric Beldars/Beldars to the post of Electric Motor Driver and in case the RR's are not available for holding the promotions, either make the RR's or implement the RR's of the similarly placed persons to the

applicant also to ensure that the Applicants are not left out without promotion in the lifetime of their services.

(vi) To consider the claim of the applicants for promotion from the date of completion of required service prescribed for promotion in the RRs.

(vii) to allow the OA with exemplary costs.

(viii) to pass any such other order as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case."

2. Learned counsel for the applicants states that the applicants have preferred a representation dated 27.03.2018 (Annexure A-5), in this regard and states that they will be happy and satisfied if a direction is given to the respondents to decide the said representation of the applicants in a time bound manner.

3. Taking into consideration the submission made by the counsel for the applicants at the Bar, we feel it unnecessary to keep the OA pending before this Tribunal and we direct the respondents to decide the aforesaid representation dated 27.03.2018 (Annexure A-5) of the applicants by passing a reasoned and speaking order within three months from today. The OA is disposed of. It is made clear that nothing has been commented on merits of the case.

MA No.2461/2018 is also disposed of.

(Praveen Mahajan)
Member (A)

(Jasmine Ahmed)
Member (J)

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